

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/1841/2020**

This the 19<sup>th</sup> day of May 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mohd Sadiq Parray, S/o Shri Habib-Ullah Parray, R/o Balakote, Tehsil Uri, District Baramulla, age 38 years.

....Applicant

(Advocate: Ms. Surinder Kour -Not Present)

Versus

Union of India through Home Secretary, Ministry of Home Affairs, Govt. of India, New Delhi and 5 ors..

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G. for Mr. Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

The T.A. (TA No. 62/841/2020) is referable to SWP No. 205 of 2018 and pertains to Border Security Force. The Tribunal does not have jurisdiction in this matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Manish/Shashi/Arun*

